

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 311**

IA-52/2024

**IN**

**25/241/ND/2021**

**IN THE MATTER OF:**

Fleishchhacker LLP Singapore

.... Petitioner/Applicant

Vs.

Fleishchhacker Manufacturing Company India Pvt. ....  
Ltd.

Respondent

**Order under Section 241**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Ms. Neha, Mr. Tarun Biswas, Mr. Namandeep, Mr.  
Shantanu, Advs.

For the Respondent : Mr. Iswar Mohapatra, Mr. Parvindra Nautiyal, Advs.

**ORDER**

**IA-52/2024**

Ld. Counsel appears for the Petitioner. Ld. Counsel appearing for the Respondent seeks ten days time to file reply affidavit in IA-52/2024. Time granted.

List the matter **on 10.06.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay